

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 425
IA/1162/ND/2023, IA/845/ND/2024 IN
IB/3/ND/2020

IN THE MATTER OF:

IDBI Bank Ltd	...	Applicant
Versus		
Amzen Transportation Industries Pvt Ltd	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 25.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Utsav Mukherjee, Adv. Saksham Ahuja, Adv.
Vikalp Wange in IA No. 825/2024
For the Respondent : Adv. Abhishek Kumar in IA/1162/ND/2023

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **17.05.2024**.

Sd/-
(Court Officer)